

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:505
ANSWERED ON:23.11.2009
FDI IN SHIPPING INDUSTRY
Das Shri Bhakta Charan;Dashmuni Deepa

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has allowed private sector participation and permitted upto 100% F.D.I. for construction and maintenance at major ports and harbours;
- (b) if so, the details, terms and conditions thereof;
- (c) the cost involvement by the private companies;
- (d) whether the Government proposes participation of private sector to run some major ports; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G. K. VASAN)

- (a) to (b): Yes, Sir. Private sector participation is permitted for construction and maintenance at major ports and 100% FDI is allowed in the port sector under the automatic route.
- (c): Under the National Maritime Development Programme (NMDP), out of the total investment of Rs.55,803.73 crores envisaged for the port sector, Rs.34,505.34 crores is expected as investment by the private sector.
- (d) to (e): No, Sir. There is no proposal to allow participation of private sector to run any major ports under the administrative control of the Ministry.